

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 599 of 1998.

Thursday this the 17th day of September, 1998.

CORAM:

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

N. Krishnan Nair
Extra Departmental Delivery Agent,
Keezharur, Neyyattinkara. .. Applicant

(By Advocate Shri G. Sasidharan Chempazhanthiyil)

Vs.

1. Sub Divisional Inspector of Post
Office, Neyyattinkara.

2. Superintendent of Post Offices,
South Postal Division,
Thiruvananthapuram. .. Respondents

(By Advocate Shri James Kurien, ACGSC)

The application having been heard on 17th September, 1998,
the Tribunal on the same day delivered the following:

O R D E R

Hearing on the Original Application is advanced as per
orders in Miscellaneous Application No.884/98. The counsel
on either side state that the grievance of the applicant has
since been redressed as the competent authority has issued
orders selecting the applicant for appointment as Postman in
the Seniority Quota and that the application may be closed
as infructuous.

The application is, therefore closed as infructuous.

There is no order as to costs.

Dated the 17th September, 1998.



A.V. HARIDASAN
VICE CHAIRMAN